

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1353
ANSWERED ON 02.08.2024

PLI SCHEME FOR AUTOMOBILES AND AUTO COMPONENTS

1353. SHRI RAMBHAI HARJIBHAI MOKARIYA:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether any production linked incentive scheme is being run by Government for automobiles and auto components;
- (b) if so, the name of incentive schemes being run for the sector;
- (c) whether any financial assistance is being provided to the manufacturers under these schemes; and
- (d) if so, the total number of manufacturers in Gujarat and the amount of financial assistance provided to them in the last two years, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a) & (b): Yes, this Ministry is implementing Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry (PLI-Auto Scheme).

(c): For PLI-Auto Scheme, FY 2024-25 is the first incentive disbursement year. The incentive slab under this scheme for Champion OEM and Component Champion is at **Annexure-I**.

(d): There are 10 approved applicants with 12 manufacturing locations in the state of Gujarat under PLI-Auto Scheme of the Ministry of Heavy Industries. The details of the manufacturing locations are at **Annexure-II**. The tenure of PLI-Auto Scheme was extended by one year through Gazette Notifications no. SO 5486(E) & SO 5487(E) dated 29.12.2023. Therefore, FY 2024-25 is the first incentive disbursement year for PLI-Auto Scheme.

REFERRED IN RAJYA SABHA UNSTARRED QUESTION NUMBER 1353 PART (c) FOR 02.08.2024 ASKED BY SHRI RAMBHAI HARJIBHAI MOKARIYA REGARDING “PLI SCHEME FOR AUTOMOBILES AND AUTO COMPONENTS”.

ANNEXURE-I

Table 1: Incentive Slabs for Champion OEM and New Non-Automotive (OEM) Investor Company

Determined Sales Value (in ₹ Crore)	Incentives (%age of Determined Sales Value)
<= 2,000	13%
> 2,000 to 3,000	14%
> 3,000 to 4,000	15%
> 4,000	16%
Cumulative Determined Sales Value of ₹10,000 Crores over 5 years.	Additional 2%

Table 2: Incentive slab for Component Champion and New Non-Automotive Component) Investor company

Determined Sales Value (in ₹ Crore)	Incentives (%age of Determined Sales Value)
<= 250	8% *
> 250 to 500	9% *
> 500 to 750	10% *
> 750	11% *
Cumulative Determined Sales Value of ₹1,250 Crores over 5 years.	Additional 2%
Battery Electric vehicles & Hydrogen fuel cell vehicles components.	Additional 5%

*Multiplied by a factor of 0.9 in the fifth year for eligible sales relating to Internal Combustion Engine (ICE) vehicle components.

REFERRED IN RAJYA SABHA UNSTARRED QUESTION NUMBER 1353 PART (D) FOR 02.08.2024 ASKED BY SHRI RAMBHAI HARJIBHAI MOKARIYA REGARDING “PLI SCHEME FOR AUTOMOBILES AND AUTO COMPONENTS”.

ANNEXURE-II

	Name of the Applicant Company	Name of Manufacturing Location	City/ District
1	Aisin Automotive Haryana Private Ltd	Aisin Automotive Haryana Private Ltd	AHMEDABAD
2	Aisin Automotive Haryana Private Ltd	Aisin Automotive Haryana Private Ltd	AHMEDABAD
3	Asahi India Glass Ltd	Asahi India Glass Ltd	PATAN
4	Lumax Auto Technologies Limited	Lumax Mannoh Allied Technologies Limited	SURENDRA NAGAR
5	Minda Corporation Limited	Minda Infac Private Limited	SURENDRA NAGAR
6	Mitsubishi Electric Automotive India Private Limited	Mitsubishi Electric Automotive India Private Limited	AHMEDABAD
7	Rockman Industries Limited	Rockman Industries Limited	VADODARA
8	Suzuki Motor Gujarat Private Limited	Suzuki Motor Gujarat Private Limited	AHMEDABAD
9	Tata Motors Limited	Tata Motors Passenger Vehicles Limited	AHMEDABAD
10	Tata Motors Limited	Tata Passenger Electric Mobility Limited	AHMEDABAD
11	Valeo India Private Limited	Valeo India Private Limited	AHMEDABAD
12	Yazaki India Private Limited	Yazaki India Private Limited	AHMEDABAD